## National Company Law Tribunal Allahabad Bench

CPNO. 100/ND 12013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Proview Rishabh in fra PVA LAd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 2013

Sl. NO. <u>Name</u> <u>Designation</u>

Representation

Signature

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## CP No. 100/ND/2013

Shri Sadab Alam proxy for petitioner Counsel Siddharth Singhal. Miss Nalini for the Respondent. As the Senior Counsel from both the sides are not available today. Hence, the matter is adjourned on 6<sup>th</sup> November, 2017.

The matter be listed on 6<sup>th</sup> November, 2017.

Dated:10.10.2017

Typed by P.K. Jyoti

H.P. Chaturvedi, Member (Judicial)